

## Annexure-3

Name of the corporate debtor: Krish Fashions Brands Private Limited; Date of commencement of CIRP: 16/01/2026; List of Creditors as on: 03/02/2026  
List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by secured Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IndusInd Bank Limited	03.02.2026	2,16,36,077	1,66,98,048	Secured	1,66,98,048	-	No	100.00%	-	-	49,38,029.00	-	<p>1) First and Exclusive charge on Hypothecation of the entire Movable Fixed Assets of the borrower (Security Conditions: Both present and future except other assets exclusively financed by other banks)</p> <p>2) First and Exclusive charge on Hypothecation of the Current Assets for 3,048.81 lakhs (Security Conditions: Comprising, inter alia, of stocks of raw material, work in progress, finished goods, receivables, book debts and other current assets)</p> <p>3) Collateral security by way of equitable mortgage over residential properties, comprising (i) a property in the name of Mr. Krishnamurthy, having a market value of INR 110.66 lakh; and (ii) a property in the name of Mr. Krishnamurthy., having a market value of INR 44.24 lakh; and (iii) a property in the name of Mr. Krishnamurthy having a market value of INR 158.66 lakhs</p> <p>4) First and Exclusive charge on Lien of the FDR / Cash Deposit for 10.15 lakhs (Security Conditions: FDR - 300825432292 including accumulated interest)</p>
<b>TOTAL</b>			<b>2,16,36,077</b>	<b>1,66,98,048</b>		<b>1,66,98,048</b>	<b>-</b>	<b>-</b>	<b>100.00%</b>	<b>-</b>	<b>-</b>	<b>49,38,029.00</b>	<b>-</b>	